GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:3650
ANSWERED ON:03.09.2012
ENVIRONMENTAL RESPONSIBILITY POLICY DOCUMENT
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to make it mandatory for companies to incorporate an environmental responsibility policy document in their applications while seeking the terms of reference for an Environment Impact Assessment;
- (b) if so, the details of the new guidelines prepared by the Government for green clearances as reported in the media recently; and
- (c) the present status of the proposal?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c): Ministry of Environment and Forests in consultation with representatives of Associated Chambers of Commerce and Industry of India (ASSOCHAM), Confederation of Indian Industry (CII), Federation of Indian Chambers of Commerce and Industry (FICCI) and Federation of Indian Mineral Industries (FIMI) has prepared a draft concept paper outlining the element of Corporate Environment Policy. The same has been placed in the public domain for inviting comments/suggestions from the stakeholders.